Rule 377

12.19 hrs.

MATTERS UNDER RULE 377

(i) DAMAGE TO RAILWAYS AND ROADS IN GUJARAT DUE TO HEAVY RAINS

SHRI K. S. CHAVDA (Patan): Mr. Speaker, Sir, Under Rule 377, I wish to bring to the notice of this hon. House and the Government a serious situation that has arisen in my constituency due to unprecedented rain this year; not only in my constituency but also in the constituency of my friend Shri Motibhai Chaudhary. Generally, the average annual rain fall in this area is 20 to 25 inches, but this time, in two days 26th-27th June and 26th-27th July it rained more than 65 inches in this area. Several bridges of the Railways and the Roadways were washed away. About 25000 huts and houses have collapsed in my constituency. Sami Taluk is completely cut Harij. Patan and Chanasma Taluks are also in the same condition. The railway services on branch lines, Mahesana, Patan and Kakosi; Mahesana, Ramuj and Harij; Becharaji, Chanasma and in other sections have been suspended since 29th June, 1977 and uptill now they have not resumed the services. So, I would request the Railway Minister who is here, to Railway Administration to ask the work on war-footing, so that the services which are suspended are resumed as early as possible. I also request the government to extend all possible help, particularly financial help, to the State of Gujarat so that the relief work can be taken up immediately.

(ii) REPORTED INCIDENT OF GANGSTER-ISM IN PUNJAB UNIVERSITY CAMPUS, CHANDIGARH

डा० बलवेव त्रकाश (ग्रमृतसर): चंडी-गढ़ पंजाब युनिवर्सिटी कैम्पस में जो घटना घटित हुई है उसकी स्रोर मैं श्रापका ध्यान ले जाना चाहना है। यह बहुत हो गम्भार घटना है ग्रीर ला एंड ग्रार्डर के प्वाइंट ग्राफ व्यु से तो यह बहुत ही शर्मनाक घटना है। पिछले मंगलवार की रात तो वहां पर कुछ गुंडों ने एक क्यूबिक्ल का दरवाजा 1894 LS-9.

खटखटाया जिस में ग्राठ लडके घे इंजीनियरिंग कालेज के दरवाजा खुलने पर वे उसके ग्रन्दर दाखिल हो गए भ्रौर दोनों तरफ से दरवाजा बन्द कर दिया । फिर वहाँ पर जो कुछ हुम्रा उसको मैं जिस तरह से वह चीज प्रखबारों में छपी है उसी को पढ़ कर सुनाना चाहता हुंक्योंकि यह बहुत ही दुर्भाग्यपूर्ण बात है:

"Giving details of the incident, one of the victims told Samachar that eight students were talking in a cubicle on the ground floor of the hostel at 9.30 p.m. when there was a knock on the back door. Two of the students peeped through the window and seeing the 'intruders' fled through the front door. remaining decided to face the intruders and opened the He said, the intruders, who smelt of liquor, entered the room quickly bolted the two doors. Ordering the boys to strip and obey their commands, they then perpetrated 'unnatural acts'. When the students resisted, they were beaten. The orgy continued for more than an hour.'

एक घंटेतक यह सब होता रहालेकिन कोई सहायता उन लड़कों को नहीं पहंचाई गई। वहां का जो सुपरिटेंडेंट ग्रीर बाकी लोग थे व तमाशा देखते रहे। उस कमरे के बाहर दो लिपाही भी जोखडेथे वे भी तमाशा देखते रहे। एक घंटे के बाद उन्होंने दरवाजे खोले । उन गुन्डों ग्रीर बदमाशों ने दरवाजे खोलने के बाद यह कहा कि ग्राधे घंटे तक कोई बाहर न निकले ग्रीर वे वहां से चले गये।

मैं सदन के ध्यान में यह बात लाना चाहता हं ग्रापके द्वारा कि सरकीर को इस प्रकार की घटनाग्रीं को रोकने के लिए सक्त कार्रवाई करनी चाहिये यह तो लड़कों का होस्टल था। वहां पर लड़कियों का होस्टल भी है। इस तरह की ग्रीर भी कोई